

[Mr. Chairman]

Pension', for the year ended the
31st day of March, 1968.'

16.25 hrs.

DEMAND NO. 20—WITHDRAWAL FROM
REVENUE RESERVE FUND

"That a sum of Rs. 273 be granted to the President to make good an excess on the grant in respect of 'Withdrawal from Revenue Reserve Fund' for the year ended the 31st day of March, 1968."

DEMANDS† FOR SUPPLEMENTARY
GRANTS (GENERAL), 1969-70

MR. CHAIRMAN: The House will now take up discussion and voting on the supplementary demands for grants in relation to the Budget (General) for 1969-70, for which one hour has been allotted. There is a large number of cut motions. Those hon. Members present in the House and desirous of moving the cut motions may indicate the serial number of the cut motions they want to move and they will be treated as moved.

16.24 hrs.

APPROPRIATION (RAILWAYS)
NO. 4 BILL*, 1969

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1968, in excess of the amounts granted for those services and for that year.

DEMAND NO. 7—EDUCATION

MR. CHAIRMAN: Motion moved:

"That a Supplementary sum not exceeding Rs. 1,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Education'."

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1968, in excess of the amounts granted for those services and for that year."

DEMAND NO. 44—CABINET

MR. CHAIRMAN: Motion moved:

"That a Supplementary sum not exceeding Rs. 3,31,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Cabinet'."

The motion was adopted.

DR. RAM SUBHAG SINGH: I introduce† the Bill.

DEMAND NO. 60—SALT

MR. CHAIRMAN: Motion moved:

"That a Supplementary sum not exceeding Rs. 12,53,000 be granted to the President to defray the charges which will come in course of payment during the year end-

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 25-8-69. dated 25-8-69.

†Introduced moved with the recommendation of the Chief Justice of India discharging the functions of the President.